

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) As there has been no demand for setting up a Wage Board for the Match Industry in the recent past the question of setting up a Wage Board for the industry has not come up for consideration.

(b) In the absence of Wage boards, wages in respect of the match industry can be fixed either under the Minimum Wages Act or by collective bargaining.

Under the Minimum Wages Act, the appropriate Governments for fixing minimum wages in respect of employments in the match industry are the State Governments. According to information available, the State Governments of Uttar Pradesh, Tamil Nadu and Kerala have fixed minimum wages in respect of these employments.

So far as the mechanised sector is concerned wages are fixed by collective bargaining.

Unprovoked Firing in Poonch Sector

*55. **SHRI R. L. BHATIA:**

SHRI LAKSHMAN MALLICK:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Pakistani forces resorted to unprovoked firing at Indian positions in the Poonch Sector in J&K on 7th July, 1981 resulting in the death of an Indian captain;

(b) whether three Indian soldiers, including two BSF jawans, were also killed in intermittent exchange of fire with Pakistani troops in the same sector a few days later;

(c) if so, the cause of this unprovoked firing so soon in the wake of the Indo-Pak amity build up as a result of the Foreign Minister's visit to Pakistan in June last;

(d) whether any strong protest has been lodged with the Pakistan Government, if so, their reaction thereto; and

(e) the steps proposed to be taken to prevent such unprovoked firings resulting in the killing of Indian Army personnel?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Unprovoked firing by Pakistani forces caused the death of an Indian Captain in the Krishna Ghati Sector, near Poonch on 7-7-1981;

(b) No, Sir.

(c) The firing from the Pakistani side was unprovoked.

(d) The matter has been taken up with the Pakistan Government.

(e) All precautions are taken to ensure the security of our personnel.

Structural Change in the Sixth Plan As a Result of 1981 Census

*56. **SHRI B. V. DESAI:** Will the Minister of PLANNING be pleased to lay a statement showing :

(a) whether the Planning Commission has contemplated the structural changes in the Sixth Plan on account of increase in population revealed by the 1981 census or rise in prices;

(b) if so, the details of the changes that are likely to be made;

(c) whether the Planning Commission is also considering to have a marginal adjustments in sectors like Agriculture, Health and Family Welfare;

(d) if so, when these changes are likely to take effect;

(e) whether the Planning Commission is also refixing its outlay; and

(f) if so, to what extent?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (f). The Planning Commission is still analysing the implications of the 1981 Census. Price trends are also kept under continuous review. As of now, the Planning Commission is not considering any major structural changes in the Sixth Plan.

Setting up of B.E.L. in West Bengal

*57. **SHRI R. P. DAS:**
SHRI KRISHNA CHANDRA HALDER:

Will the Minister of DEFENCE be pleased to state the latest position about the proposal of the Chief Minister of West Bengal in regard to the setting up of a unit of Bharat Electronics Ltd. in West Bengal?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): No final decision has been taken on BEL's proposal to set up two new electronics units. The Government of West Bengal have been informed that their request for location of a unit in that State would be kept in view while making a final decision in the matter.

Nationalisation of the Incheck and National Rubber Ltd. in West Bengal

*58. **SHRI MOHAMMED ISMAIL:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Chief Minister of West Bengal had a talk with him about the nationalisation of the Incheck and National Rubber Ltd. in West Bengal;

(b) if so, the steps taken about the nationalisation; and

(c) how long will it take to take a decision in the matter?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) The Chief Minister of West Bengal called on the

Minister of State for Industry on 22nd July, 1981 and discussed, among many other things, further steps Government of India had under contemplation vis-a-vis Incheck Tyres and Nation Rubber.

(b) and (c). Detailed schemes for rehabilitation of these two units are in advanced stage of consideration.

Slow Industrial Progress in the North Eastern Region

*59. **SHRI SONTOSH MOHAN DEV:**
SHRI CHINGWANG KON-YAK:

Will the Minister of INDUSTRY be pleased to state:

(a) whether industrial progress in the North-Eastern region is slow and natural resources are not fully utilized in the region ;

(b) if so, whether the Centre proposes to give special attention to the industrial development of the region; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (c). Government are aware of the resource potential of the North Eastern Region and the need to devote special attention to accelerate its industrial development. Decisions taken by Central Government in this regard include enhancement of the rate of Capital Investment Subsidy from 15 per cent to 20 per cent for industrial units, substantial increase in the Sixth Plan outlay and the setting up of a High Level Committee of Ministers in the Central Government to monitor and coordinate development programmes.

Bounded Labour in U.P.

*60. **SHRI SUDHIR GIRI:** Will the Minister of LABOUR be pleased to state:

(a) whether the attention of Government has been drawn to the report,